

Seventeenth Loksabha

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Title: Regarding naming of Centrally-sponsored schemes by Andhra Pradesh Government.

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): I draw the attention of the Government to the issue of renaming the Centrally-sponsored schemes by Andhra Pradesh Government. Almost, all the Central schemes are being renamed on the personal names of the Chief Minister and his family names. For example, PM Kisan Samman Nidhi Scheme has been termed as YSR Rythu Barosa, PM Fasal Bima Yojana as YSR Free Crop Insurance Scheme, and other farmer welfare schemes are termed as YSR Zero Interest Farm Loans, YSR Polambadi, YSR Organic Policy, YSR Agriculture Testing Labs.

State is trying to take credit through nomenclature based on the Chief Minister, his family members and even his lineage while grants are made from the Central Government budget. Recently, hon. Finance Minister on her recent visit to AP observed and raised the issue before media and alerted the concerned officials to be more vigilant in implementing the schemes. When the matter was brought to the notice of hon. Minister of Women and Child Development, she has promptly acted and communicated that the ban of co-branding any Central-sponsored schemes will be viewed seriously.

I request the Government to take swift corrective action in the matter before it goes out of control.

HON. CHAIRPERSON: Shri Kuruva Gorantla Madhav – not present.